COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 54 OF 2018

Dated: 12th March 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Jaiprakash Power Ventures Limited Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Shri Venkatesh

Mr. Pratyush Singh

ORDER

Issue notice to the Respondents returnable on 10.04.2018. Dasti, in addition, is permitted.

List this matter for admission on 10.04.2018.

(S.D. Dubey)
Technical Member

(Justice N. K. Patil) Judicial Member